

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2345
TO BE ANSWERED ON 14.12.2015**

JOBLOSS DUE TO CLOSURE OF INDUSTRIES

†2345. SHRI ALOK SANJAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that a large number of workers have been affected and/or rendered unemployed due to closure of a number of industries/factories and firms in the country;**
- (b) if so, the details thereof indicating the number of industries/factories/firms closed down and workers affected during each of the last three years and the current year, State/UT-wise;**
- (c) whether the Government proposes to revive the closed industries/factories and provide alternative employment to the workers/employees rendered unemployed;**
- (d) if so, the details thereof and the number of workers likely to be benefited as a result thereof, State/UT-wise and if not, the reasons therefor; and**
- (e) the other remedial measures taken by the Government to provide employment to the workers rendered unemployed as a result of closure of industrial units and firms in various parts of the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): As per the information compiled by the Labour Bureau under the Ministry of Labour & Employment, the State-wise details of closure of units and workers affected thereby during the last three years and the current year is given at Annexure.

(c) to (e): Decisions with regard to closure and re-opening of closed Central Public Sector Enterprises (CPSEs) are taken by the administrative Ministries concerned as per the revival/restructuring plan of the company on case to case basis. Details of revival/rehabilitation of other closed units are not centrally maintained.

Department of Public Enterprises is implementing a Scheme for separated employees of CPSEs to impart short duration training to equip them with skill/expertise which in turn, enable them to take up mainly self-employment activities.

REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUETSION NO. 2345 FOR ANSWER ON 14/12/2015 REGARDING JOB LOSS DUE TO CLOSURE OF INDUSTIRES

State-wise Closure of Units and Workers affected thereby during 2012 , 2013(#), 2014(#) and 2015

State/Union Territories	2012		2013 (#)		2014 (#)		2015 (*) (Jan. to Oct.)	
	Unit	Workers affected	Unit	Workers affected	Unit	Workers affected	Unit	Workers affected
Andhra Pradesh	5	300	1	728	3	326	1	260
Arunachal Pradesh	-	-	-	-	-	-	-	-
Assam	-	-	-	-	-	-	-	-
Bihar	-	-	-	-	-	-	-	-
Chhattisgarh	3	331	1	500	-	-	1	153
Goa	6	108	4	179	-	-	-	-
Gujarat	-	-	3	71	-	-	-	-
Haryana	1	23	-	-	2	59	-	-
Himachal Pradesh	-	-	2	191	-	-	-	-
Jammu & Kashmir	-	-	-	-	-	-	-	-
Jharkhand	-	-	-	-	-	-	-	-
Karnataka	-	-	2	71	5	552	1	96
Kerala	-	-	-	-	-	-	-	-
Madhya Pradesh	-	-	-	-	-	-	-	-
Maharashtra	8	926	-	-	-	-	-	-
Manipur	-	-	-	-	-	-	-	-
Meghalaya	-	-	-	-	-	-	-	-
Mizoram	-	-	-	-	-	-	-	-
Nagaland	-	-	-	-	-	-	-	-
Odisha	-	-	-	-	-	-	-	-
	(-)	(-)	(-)	(-)	(1)	(447)	(-)	(0)
Punjab	-	-	-	-	-	-	-	-
Rajasthan	-	-	-	-	-	-	-	-
Sikkim	-	-	-	-	-	-	-	-
Tamil Nadu	-	-	-	-	-	-	-	-
Tripura	24	224	82	2736	16	396	8	601
Telanagana*	-	-	-	-	2	2745	-	-
Uttar Pradesh	-	-	-	-	-	-	-	-
Uttarakhand	-	-	-	-	2	123	-	-
West Bengal	-	-	-	-	-	-	-	-
A & N Islands	-	-	-	-	-	-	-	-
Chandigarh	-	-	-	-	1	8	-	-
Dadra & Nagar Haveli	-	-	-	-	-	-	-	-
Daman & Diu	-	-	-	-	-	-	-	-
Delhi	-	-	-	-	-	-	-	-
Lakshadweep	-	-	-	-	-	-	-	-
Puducherry	1	22	-	-	-	-	-	-
TOTAL:								
State Sphere	48	1934	95	4476	31	4209	11	1110
Central Sphere	(-)	(-)	(-)	(-)	(1)	(447)	(-)	(-)
Grand Total	48	1934	95	4476	32	4656	11	1110
- = NIL	Note: Information is based on returns /clarification received in bureau till date 09/12/2015.							
# = Provisional	Source : Industrial Disputes is based on returns received every month from the Labour Departments of the States and Regional Labour Commissioner (Central). * = It has come into existence w.e.f. the 2nd June, 2014.							
